

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
SPECIAL BENCH

Item No.-513
CP-50/66/ND/2020

IN THE MATTER OF:

Sanskar Medica India Limited
V/s.
ROC, (NCT of Delhi & Haryana)

....Applicant

....Respondent

SECTION

U/s 66(1)(b)(ii)

Order delivered on 11.11.2021

CORAM:

SHRI DHARMINDER SINGH
HON'BLE MEMBER (JUDICIAL)

SHRI AVINASH K. SRIVASTVA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

None appeared on behalf of the parties. List the matter on 03.12.2021.

Sd/-

(AVINASH K. SRIVASTVA)
MEMBER (T)

Lalit

Sd/-

(DHARMINDER SINGH)
MEMBER (J)